

Publication Notice

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

FAO NO. 6310 OF 2015 (O & M)

Bhajan Singh through LRs Surinder Kaur and ors.

...Appellant

VERSUS

Rajinder Singh & others

...Respondent

- 2. Sunil Suri, s/o Sh. Brijmohan Suri, r/o 4 GA 16, Jawahar Nagar, Jaipur**
IInd Address- H.No. 8234, Kharia Mohalla, Roshanara Road, New Delhi- 110007, (Owner of Truck no. RJ-14GB-2754).

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on **10.12.2019 (Actual)**, personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 07.08.2019.

SUPERINTENDENT CIVIL REVISION BRANCH

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[Signature]